

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 205
(IB)-899/ND/2018

IN THE MATTER OF:

M/s. Praveen Jain

... **Applicant/Petitioner**

Versus

M/s. Oum Lamitech Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 07.02.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Ld. Counsel for the CD could submit that he could know about listing of the present petition only yesterday. Having submitted so, he prayed for short adjournment. Ld. Counsels for the parties are directed to remain present physically.

List the matter on 08.02.2024 on the top of the board.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)